

[Sh. Rangarajan Kumaramangalam]

stand Shri Nitish Kumar's point of view that it should not look as if a statement is being made or a response is being given by the Government under any intimidatory situation. Neither it is going to happen. The information that is given to the House, I shall definitely take it to the hon. Minister of State for Internal Security, Shri Rajesh Pilot and I will get back to the House as soon as I have the intimation as to what is the position.

MR. DEPUTY SPEAKER: Now we shall take up matters under Rule 377.

13.29 hrs.

#### MATTERS UNDER RULE 377

(i) **Need for early construction of hospital at Mukkudal, Papakudi Union, Nellore, Kottabomman District, Tamil Nadu.**

SHRI R. DHANUSKODI ATHITHAN (Tiruchendur): Sir, funds have been sanctioned by the Central Government for the construction of a hospital at Mukkudal, Papkudi Union, Nallai Kottabomman District, Tamil Nadu. The proposed full-fledged hospital after construction, will go a long way in providing medical facilities and treatment to several lakhs of bidi workers concentrated in an area of about 50 kms. around Papakudi Union in the above district. The State Government has already placed necessary land at the disposal of the Central Government for the construction of the proposed hospital. The said land had already been acquired but the construction work has not yet been started. The matter has been pending with the Labour ministry for more than five years now.

I urge upon the Central Government to take urgent action to start construction of the hospital and provide modern sophisticated equipments and other facilities in the hospital so that medical services and treatment could be rendered to the

weaker sections and the poor bidi workers as early as possible.

(ii) **Need to protect land in Jalandhar district from degradation.**

SHRIMATI SANTOSH CHOWDHARY (Phillaur): I draw the attention of the Central Government towards the serious threat to agricultural land in villages Baswa, Mehandpur and Jadpur in Teh. Nawashera of district Jalandhar. There is a venom like substance in the soil which is posing a serious threat to crops. It acts like a death trap/the cattle and also poses similar threats to human beings. If the cattle consume fodder from that land, they fall ill, the colour of their nails changes and their hair splits. Same is the case with human beings. Sir, villagers of my constituency are very much perturbed due to it.

I, therefore, request the Central Government to protect 250 acres of land from the danger of degradation. If timely ameliorative steps are not taken, this problem is likely to snowball and play havoc in the adjoining villages also.

(iii) **Need for integrated tourism development plan with special emphasis is on Idukki, Kerala.**

SHRI PALAK M. MATHEW (Idukki): As a result of the great dwindling of tourist visits in the North due to the terrorist problems, it is necessary that the tourist traffic be diverted to the South beyond Goa. But this is not being done.

Kerala is described by Gurudev Tagore as the 'Paradise of India'. Idukki in Kerala is the heart of the State. It is indescribably awe-inspiring and wonderful, with its scenic beauty and exquisite charm. It has immense potential for tourism. Its exhilarating hills and valleys, unparalleled flora and fauna, charming reservoirs, mindstring bird sanctuaries like Thattokkad and world famous wild life sanctuaries like Thekkady, beautiful Elaveezhspoomachira and Urumpikkara, Pilgrim and cultural tourist places like Sabarimala and Hangaladevi, tens of rocky